

THE SECURITY REGULATION (REPEALING)
ACT, No. XXII OF 1952.

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* THE SECURITY REGULATION (REPEALING)
ACT, 1952.

No. XXII of 1952.

An Act to repeal the Security Regulation, 1358 F.

Whereas it is expedient to repeal the Security Regulation, Preamble.
1358 Fasli (No. XII of 1358 F.);

It is hereby enacted as follows:—

1. (1) This Act may be called the Security Regulation (Repealing) Act, 1952. Short title extent and commencement.

(2) It extends to the whole of the Hyderabad State.

(3) It shall come into force at once.

2. The Security Regulation, 1358 Fasli (No. XII of 1358 F.) is hereby repealed. Repeal of Hyderabad Regulation, XII of 1358 F.

